

**The Minister of Planning and Labour and Employment (Shri Nanda):** Such a survey has been carried out for a number of States and the conclusions are that the investments in every State have to be very much larger than what have been already visualised for the third Plan. Therefore, it depends on whatever is feasible.

**Shri K. N. Pande:** May I know whether the Central Ministry also has got some agency to make such types of surveys or whether it has to depend upon the reports of the States?

**Shri Nanda:** Surveys have been conducted regarding employment and unemployment also through the central agencies. The employment market information gives us data about increase of employment both in the public sector and in the private sector almost from quarter to quarter.

**Shri A. K. Gopalan:** As I said before, the new scheme will throw at least some workers out of employment. May I know whether there is any scheme to absorb them in any industry?

**Shri Nanda:** Certainly. The question of those who will be thrown out of employment for one reason or other will receive due consideration.

#### 'Land Locked' States

**\*346. Shri Raghunath Singh:** Will the Prime Minister be pleased to state whether the Indian proposal to safeguard the rights of land-locked States like Afghanistan moved in the United Nations Economic and Social Council is getting support from other nations?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** The Indian delegation to the current session of the Economic and Social Council has moved an amendment to the Draft Declaration for Economic Cooperation put forward by the Soviet Delegation. The amendment is as under:

"In accordance with the fundamental principle of the freedom of the high seas, every State without a sea-coast (land-locked) should, in conformity with the provisions of the 1958 Convention on the High Seas, enjoy free access to the sea, and should, by mutual agreement with coastal States, receive freedom of transit on a reciprocal basis and equal treatment in ports".

No information is yet available regarding the support which may be forthcoming to this amendment from other members of the Council.

**Shri Raghunath Singh:** May I know if Afghanistan has complained that Pakistan has imposed restrictions on the transit of overseas export and export? May I know what is the stand of India in that matter?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** It is true that Afghanistan has complained. Generally the Indian stand is friendly and favourable towards Afghanistan. But it is not a matter for India to decide this question.

**Shri Raghunath Singh:** In the UN, Afghanistan has complained.

**Shri Jawaharlal Nehru:** This particular amendment moved by the Indian Delegation itself would go a long way, if it is accepted, to meet Afghanistan's complaint.

**Dr. L. M. Singhvi:** Are we to understand that the Government is advocating the concept of a corridor for land-locked States, i.e. that a corridor should be made available to land-locked States in order to give them access to high seas? If so, what would be the policy regarding Nepal?

**Mr. Speaker:** It is a different question.

**Shri Krishnapal Singh:** I also wanted to put the same question.

**Mr. Speaker:** I have disallowed that question; that cannot be put again.